

**SCHEDULE-II
[See Rule 3(2)]**

Form 1

List of cases e-filed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---------|---|-----------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Form 2**List of cases in which e-payment of Court fees was made during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---------|---|-----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL | NIL |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 4. | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---------|---|-----------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL | NIL |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|--|-----------|------------|-----------|-----------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL |

Form 5**List of cases in which Case Management Hearing was held during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|--|----------|----------------|---|----------|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS(II) 75/21 | Punjab & Sind Bank Vrs. Siddhi Vinayak Enterprisers | | | |
| | | | CS(III) 159/17 | Syndicate Bank Vrs. Maa Cycle Store | | | |
| | | | CS(III) 157/21 | SBI (RASMEC) Vrs. Aparna Medicine Store | | | |
| | | | MS 160/19 | Punjab & Sind Bank Vrs. Book Minding Enterprises & Ors. | | | |

| | | | | | | | |
|---|--|-----------|-------------|---|---|------------|------------|
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | CS 36/2020 | M/s Himalaya Publishing House Pvt. Ltd. Vs. Berhampur University & Others | P.P. Mohanty Vs. D. Shankar Rao Achary | 11.02.2020 | 17.12.2021 |
| | | | CS 195/2021 | Gitanjali Panda Vs. Gopinath Panda & Another | N.k Tripathy Vs. Nilanchal Sahu | 22.04.2021 | 23.12.2021 |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 6

Contested commercial cases disposed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | No. of days for execution of decree from date of decision | Act Section |
|---------|---|----------|-------------|---|--|----------------------|--|------------------|-------------------|---|-----------------------------|---|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS(I) 53/21 | Prof. Dr. Minakshi Dutta Vrs. Dr. Debi Prasanna Pattnayak | Dr. B. Das & Associates Vrs. Sri M.M. Patnaik & Associates | 19.07.2021 | Yes | 22.12.2021 | 125 days | Contested | Nil | Nil | |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | CS-372/2019 | Pari Swain Vrs The Agent Nimcha Colliery Easter Coal Ltd. | Raja Lalit Mohan Reddy vrs S.S. Rath | 01.11.2019 | No | 28.12.2021 | 2 years 1 month | Contested | Nil | Nil | U/o-VII, R-1 CPC |

Form 7
Summary of Commercial Cases during the month

| Sl. No. | Court | District | Total number of cases pending (on the 1 st day of the month) | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | Remarks |
|--------------|---|-----------|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | |
| 1. | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | 1048 | 17 | 38 | 1027 | Commercial cases having pecuniary value of rupees more than 5 lakhs |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | 555 | 19 | 59 | 515 | |
| 3. | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | 332 | 14 | 23 | 323 | |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | 426 | 01 | 07 | 420 | |
| TOTAL | | | 2361 | 51 | 127 | 2285 | |